

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 116(ND)/2016

IN THE MATTER OF:

Mr. Rajesh Yograj Bajaj & Anr.	APPLICANT / PETITIONER
Vs		
M/s Taurus Thermoplastics Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 241/242, 244

Order delivered on 06.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Rajendra Gupta, Advocate

For the RESPONDENT :- Mr. Gurdeep Singh, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 16th October 2017.

Sd-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**